

Shri S. V. Ramaswamy: It is true that he said it was for a limited period, but he did not define the limit.

Shri Morarka: May I know the total realization on this railway line during the second year of its operation and also the total capital invested on this line?

Shri S. V. Ramaswamy: The capital invested on this line is Rs. 67 lakhs odd. About the return, I would require notice.

Shri T. B. Vittal Rao: This inflated mileage on the new railways can only be charged when there is a return of less than five per cent. on the capital invested. The hon. Minister said that he has no statistics regarding the return. May I know for how long this inflated mileage will be calculated?

Shri S. V. Ramaswamy: All the data are being collected and the amounts calculated, and the report will be submitted to the Board.

Shri Morarka: Is it not a fact that on other railway lines the returns are less than what you get on this railway line; and may I know why, while normal rates are charged on other railway lines this inflated rate is charged on this line?

Shri S. V. Ramaswamy: That is not correct. On other lines also we have got inflated rates.

Shri P. G. Sen: The hon. Minister has said that the 'limited period' has not been defined. Has the limit been defined now?

Shri S. V. Ramaswamy: As soon as we get the report about the data, we shall define it.

Committee on Prevention of Cruelty to Animals

*891. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 600 on the 4th December, 1958, and state the further progress made so far in regard to the implementation of the recommenda-

tions made by the Committee on Prevention of Cruelty to Animals?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): So far as recommendations concerning the States are concerned the State Governments have considered the recommendations and are taking action where possible. As regards the recommendations of the Committee involving Central legislation, a bill is being proposed to be introduced in Parliament soon.

Shri D. C. Sharma: May I know whether the hon. Minister will place a statement on the Table of the Lok Sabha showing which of the items are to be dealt with by the States and which of the items are to be dealt with by the Centre? I think that a Bill about this matter was on the anvil three years ago and no action has been taken. May I know when the Bill will be introduced in the Lok Sabha?

Shri M. V. Krishnappa: A list showing the items with which the States are concerned and the items with which the Centre is concerned was placed on the Table of the House. As for the period when we would be introducing the Bill, I may say that it would be introduced earlier than the hon. Member hopes.

सेठ गोविन्द दास : क्या माननीय मंत्री जी को यह बात मालूम है कि बम्बई, कलकत्ता और मद्रास में अग्नी भी अच्छे से अच्छे बैल और गाय वहां के कसाईखानों में मारे जाते हैं, और बुरी तरह । क्या इस बिल में जो कि केन्द्रीय सरकार हमारे यहां लाने वाली है इस विषय में भी कुछ हिदायत होगी ?

श्री मो० व० कृष्णप्पा : बम्बई कलकत्ते में गायों और भैंसों के बछड़े ज्यादा मारे जाते हैं । उनको बचाने के वास्ते हमने काम शुरू किया है । इस साल में ३५० गायों के बछड़ों को बचा कर दूसरे स्थानों को भेजा है और आने वाले साल में हम २५०० बछड़ों को

बचाकर भेजने वाले हैं। इससे बचाने का भी रस्ता है।

सेठ गोविन्द दास मेरे एक सवाल का जवाब नहीं मिला है। मैंने पूछा था कि बच्चों के सिवा बम्बई, कलकत्ता और मद्रास, इन तीनों स्थानों के कसाईखानों में जो अच्छी से अच्छी गाय बुरी तरह से मारी जा रही हैं, उन के सम्बन्ध में उस विधेयक में क्या कुछ किया जायगा, जो कि सरकार की ओर से लाया जाने वाला है।

साक्षरता कृषि मंत्री (श्री श्री प्र० जैन) उस में बूचडखानों को रेगुलेट करने के लिए कुछ चीजें हैं।

Shri D. C. Sharma: May I know what aspect of the report of the Committee on Prevention of Cruelty to Animals will be covered by the legislation that is going to be introduced in the House sooner than I had hoped, according to the hon Minister?

Shri M. V. Krishnappa: It has been included in the list of Bills coming up before the House. It will come soon.

Shri Hem Barua: Are Government aware of the fact that elephants and rhinos that are captured in Assam jungles and shipped abroad are kept in uncomfortable cages and, if so, what steps have Government been taking to prevent cruelty to these kinds of animals?

Shri M. V. Krishnappa: As it relates to prevention of cruelty to animals, I hope when the Bill comes before the House the hon Member will support it.

Shri Khadilkar: While considering this question of cruelty to animals I would like to know whether the hon Minister will also take into consideration the cruelty to human animals and its different aspects?

Mr. Speaker: The hon. Food Minister is not responsible for that.

Shri Thirumala Rao: May I know if this Committee has considered the case

of monkeys that are being transported in cages from place to place in India and also outside India and, if so, whether they have made any suggestion about it?

Shri M. V. Krishnappa: The Bill is very comprehensive. It includes all these points. In fact, one of the recommendations is what the hon Member just now referred to, namely cruelty to monkeys that are being exported. It is a part of the Bill.

श्री पद्म देव माननीय मंत्री जी ने अभी फरमाया है कि बूचडखानों को रेगुलेट करने के लिए विधेयक लाया जा रहा है। मैं जानना चाहता हूँ कि क्या फिर भी बूचडखाने हिन्दुस्तान में कायम रहेंगे।

श्री श्री प्र० जैन जब तक हिन्दुस्तान में माम खाने वाले हैं उस वक्त तक तो बूचडखाने जारी रहेंगे।

श्री पद्म देव यह बिल्कुल झूठ है।

Shri Panigrahi: Sir I request that Q No 921 may also be taken up along with Question No 893 as both of them relate to the same subject.

Mr. Speaker: I deliberately separated the question to give opportunity to other hon Members also to put questions. As a special case I will allow it today.

Export of Rice from Orissa to West Bengal

*893. **Shri Panigrahi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether rice from Orissa is being exported to West Bengal since the third week of January, 1959 in special trains;

(b) whether 1,700 tons of rice from Orissa reached Calcutta in January, 1959;

(c) whether the West Bengal Government have agreed to purchase 2.5 lakh tons of rice from Orissa from this year's harvest;